

I thank hon. Members for the interest that they have taken.

I can assure the House that when these questions arise, we shall keep in view this matter as to how we can serve the interests of the cane-growers and consumers. We shall always be watchful about their interests and shall do whatever is necessary.

SHRI K. NARAYANA RAO : What about molasses and rectified spirit ?

श्री विभूति मिश्र : क्या मंत्री महोदय यह व्यवस्था करेंगे कि कीमत तय करने के समय लोक सभा के सदस्यों को भी बुलाया जाये जैसे कि मिल-मालिकों को बुलाया जाता है, ताकि उन की बात सुनने के बाद कोई फैसला किया जाये ?

श्री फखरुद्दीन अली ब्रह्मद : लोक सभा के मंत्रर हमेशा अपनी ओपीनियन देते हैं। उन की ओपीनियन हम लेते हैं और लेते रहेंगे।

11.56 Hrs.

#### ADDRESS BY THE SPEAKER

MR. SPEAKER : Before I go on to the next item, I have to make a few observations.

We are going to adjourn *sine die* today. There are a number of motions which were very important and which ought to have been brought during this session for discussion as members were very keen that they should be discussed. But we could not take them up as because of the emergency a number of other Bills and Motions came up. So when we commence the next session, all these pending motions which still carry their value at that time will be brought up. Members may please rest assured about that; we will try and accommodate them.

AN HON. MEMBER : What about questions ?

MR. SPEAKER : The rules will apply.

SHRI B. P. MAURYA (Hapur) : Will the next session be a budget session or a short session ?

MR. SPEAKER : What does he like ?

SHRI B. P. MAURYA : If UP is going to the polls, a short session.

MR. SPEAKER : The second thing is this. I have a right to advise the young members. In this particular case, I am referring to Shri N. N. Pandey. He was quite angry and in his anger threw away some books. Perhaps nothing could prevent him from doing that. But we are quite a mature House. We should avoid such outbursts. These do not add to the logic of the case or argument. You have a very fresh example. The Pakistan representative in the Security Council, who now happens to be the President of that country, just rushed out after tearing the Charter and throwing it away. But still that did not add to the logic of his argument.

SHRI NARSINGH NARAIN PANDEY (Gorakhpur) : I am sorry this happened. I did not mean it.

SHRI B. P. MAURYA : It was because of that that he has become President.

MR. SPEAKER : I hope my hon. friend is not infected by him. We do not want to show that immaturity in our legislature which was displayed by him there. We all condemn it and we should not allow it to happen in our House.

Thirdly, before I leave the Chair—the Deputy-Speaker will be taking over now—I wish to avail of this opportunity to thank all the members of the House for the great sense of patriotism and unity shown in this hour of emergency. I can safely say that during all these years that I remember, Parliament did not show

as much oneness and unity as was displayed this time. Congratulations go to the leaders of the Opposition who showed great foresightedness and a very great patriotic approach to the problems that arose and a great spirit of accommodation.

12 Hrs

Also, the greatest credit goes to the Prime Minister and her colleagues. During all this time, she was all the time responding to the wishes of the Opposition. She rose above everything else and she showed, in an hour of crisis, great patriotism.

I can also express our sense of gratitude to our armed forces, the jawans. As a matter of fact, the armed forces, the jawans, the Mukti Bahini, the Members of Parliament, the public—they all showed oneness and unity at this hour of crisis and our thanks, gratitude and congratulations go to them.

Thank you very much.

SHRI B P MAURYA      We thank you also.

MR SPEAKER      I am one of you. I do not exclude myself. I was telling Mr Chavan the other day I was addressing a meeting of students, and one student rose up and asked me, "What is the difference between a Minister and the Speaker?" I said, inside the House, the Speaker is Speaker, and a Minister is just an MP. Outside the House, the Speaker is an MP, and a Minister is a Minister. So, all of us are MPs first and then anything else.

I thank you very much.

**DISCUSSION RE STATEMENT ON REPORTED KILLING OF SANTHALS IN PURNEA DISTRICT OF BIHAR**

MR SPEAKER      We now take up the next item. I am very happy that we are able to have some time to have a discussion on this. This is an important subject for discussion. So much brutality and killing of the santhals. I am very happy that we found time for this.

12 03½ hrs

[MR DEPUTY SPEAKER IN THE CHAIR]

SHRI KARTIK ORAON (Iohardaga)

Sir, I must thank the hon. Minister of Parliamentary Affairs for having given me this opportunity for discussing this important subject and I am also grateful to the speaker who was so much moved by the photographs that I showed him. I want to bring this matter to the House, only because I feel very strongly about these things and I want to say that atrocities of this nature should never happen in India again as they are derogatory to our tradition to our high position in the comity of nations.

The House is seized of these inhuman, brutal, heinous and heinous atrocities that have been perpetrated on the santhal tribe of Purnea district. The Minister has, on the 29th November, 1971, given a statement, but I think it is far from being complete. That is the reason why I feel very happy to be in a position to bring home to this house a vivid picture of what, how and why this has happened.

This House is aware that in the Fourth Lok Sabha we had been discussing the atrocities against the Scheduled Castes, burning of small children and boys, attacking marriage parties of Scheduled Castes, rape cases against members of the Scheduled Castes and Tribes, in short, weaker sections of the people. This is nothing new. But this has far surpassed all the previous